

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
22-04-2024 AT 10:30 AM**

**CP(IB) No. 155/9/HDB/2021**

**AND**

**Inv. P (IBC) 33/2023, IA(IBC) 422/2022, IA (IBC) 960/2023 & IA(IBC) 783/2024 in  
IA (IBC) 619/2022 in CP(IB) No. 155/9/HDB/2021**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Jai Corp Ltd

...Operational Creditor

**AND**

G S Oils Pvt Ltd

...Corporate Debtor

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

**Inv. P (IBC) 33/2023**

Orders not pronounced. **For orders on 31.05.2024.**

**IA(IBC) 422/2022**

Orders not pronounced. **For orders on 31.05.2024.**

**IA (IBC) 960/2023**

Call on 31.05.2024.

**IA(IBC) 783/2024 in IA (IBC) 619/2022**

This is an application to take on 7<sup>th</sup> progress report on record. Report taken on record. Accordingly, **this application is allowed and disposed of.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**